ITEM NO.301 Court 11 (Video Conferencing) SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 498-501/2021

FRANKLIN TEMPLETON TRUSTEE SERVICES PVT. LTD. & ANR. Appellant(s)

VERSUS

AMRUTA GARG AND ORS. ETC. ETC. Respondent(s)

(IA No. 135430/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 6298/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 7511/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 18654/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 18650/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 13999/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128068/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10685/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 122400/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10590/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7514/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 5931/2021 - INTERVENTION/IMPLEADMENT
IA No. 135415/2020 - INTERVENTION/IMPLEADMENT
IA No. 122398/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 122399/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES
IA No.39790/2021 - FOR PLACING ON RECORD THE STEPS TAKEN
IA No.39791/2021 - FOR EXEMPTION FROM FILING NOTARIZED AFFIDAVIT
IA No.35939/2021 FOR PLACING ON RECORD THE STANDARD OPERATING PROCEDURE PROPOSED TO BE FOLLOWED
IA No.35944/2021 - FOR EXEMPTION FROM FILING NOTARIZED AFFIDAVIT)

WITH C.A. No. 504-507/2021
(IA No. 8385/2021 - CONDONATION OF DELAY IN FILING
IA No. 6303/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 8387/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128253/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 502/2021
(IA No. 905/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 127452/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 4781/2021 - CONDONATION OF DELAY IN FILING
IA No. 4760/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4790/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4839/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4834/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4770/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4830/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4764/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT

Signature Not Verified
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Anita Malhotra
Date: 2021.03.18
17:28:35 IST
Reason:

IA No. 4798/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4762/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4792/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4841/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4786/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4836/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4772/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4831/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4767/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4799/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 12927/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125551/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125552/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 1292/2021 - INTERVENTION APPLICATION
IA No. 136101/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS
IA No. 12925/2021 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

C.A. No. 508/2021
(IA No. 6462/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 10697/2021 - CLARIFICATION/DIRECTION
IA No. 4856/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 10699/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 6465/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4858/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 126737/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 126736/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 503/2021
(IA No. 4695/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4696/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 127890/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127716/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127681/2020 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

C.A. No. 509/2021
(IA No. 4712/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4737/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4709/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4728/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4702/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4724/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4716/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4744/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4713/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4739/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4710/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4731/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 4703/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4725/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4718/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4746/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128090/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128094/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1486/2021
(FOR ADMISSION and I.R. and IA No.10175/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 1563/2021
(FOR ADMISSION and I.R. and IA No.27548/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.27546/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 18-03-2021 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s)

in CA Nos.498-501/2021	**Dr. Abhishek Manu Singhvi,Sr.Adv.** **Mr. Ashish Bhan,Adv.** **Mr. Mohit Rohatgi,Adv.** **Mr. Jasmeet Singh, AOR** **Mr. Ashim Sood,Adv.** **Mr. Rajendra Dangwal,Adv.** **Mr. Saif Ali,Adv.** **Ms. Madhavi Khanna,Adv.**
in CA Nos.504-507/2021	**Mr. Tushar Mehta,SG** **Mr. Pratap Venugopal,Adv.** **Ms. Surekha Raman,Adv.** **Mr. Akhil Abraham Roy,Adv.** **Mr. Vijay Valsan,Adv.** **For M/S. K J John And Co, AOR**
in CA No.502/2021	**Mr. Nithyaesh Natraj,Adv.** **Mr. Vaibhav R.Venkatesh,Adv.** **Mr. Gopal Singh, AOR**
in CA No.508/2021	**Mr. Puneet Jain,Adv.** **Mr. Harshit Khanduja,Adv.** **Mr. Harsh Jain,Adv.** **Mr. Akshat Maheshwari,Adv.** **Mr. Harshvardhan Sharma,Adv.** **Mr. Neeraj Sharma,Adv.** **Ms. Christi Jain, AOR**

in CA No.503/2021	**Mr. Ravindra Shrivastava,Sr.Adv.** **Mr. Arjun Garg,Adv.** **Mr. Abhinav Shrivastava, AOR** **Mr. Abhijeet Shrivastava,Adv.** **Ms. Garima Tiwari,Adv.** **Mr. Arpit Jain,Adv.** **Mr. Nirmal Prasad,Adv.** **Ms. Aditi Shrivastava,Adv.**
in CA No.509/2021	**Mr. Shivam Singh,Adv.** **Mr. Sahil Raveen,Adv.** **Mr. Jaideep Khanna,Adv.** **Mr. Manish Kumar, AOR**
in SLP 1486/2021	**Mr. Paritosh Gupta,Adv.** **Ms. Supriya Juneja, AOR** **Mr. Aditya Singla,Adv.** **Ms. Aishwarya Reddy,Adv.** **Ms. Cheshta Jetly,Adv.**
in Diary No.1563/ 2021	**Ms. Madhumita Bhattacharjee, AOR** **Ms. Srija Choudhury,Adv.** **Mr. Anant,Adv.**
For Respondent(s) SEBI	**Mr. Tushar Mehta,SG** **Mr. Pratap Venugopal,Adv.** **Ms. Surekha Raman,Adv.** **Mr. Akhil Abraham Roy,Adv.** **Mr. Vijay Valsan,Adv.** **For M/S. K J John And Co, AOR**
For Res-UOI	**Mr. Tushar Mehta,SG** **Mr. Rajat Nair,Adv.** **Ms. Garima Prasad,Adv.** **Ms. Priyanka Das,Adv.** **Mr. Arvind Kumar Sharma, AOR**
For Res.in CA 504-507/2021, 502/2021,508/2021, 503/2021, 509/2021, SLP 1486/2021 and Dy.No.	**Dr. Abhishek Manu Singhvi,Sr.Adv.** **Mr. Ashish Bhan,Adv.** **Mr. Mohit Rohatgi,Adv.** **Mr. Jasmeet Singh, AOR** **Mr. Ashim Sood,Adv.** **Mr. Rajendra Dangwal,Adv.** **Mr. Saif Ali,Adv.** **Ms. Madhavi Khanna,Adv.**
For Res.in CA 498-501/2021	**Mr. Nithyaesh Natraj,Adv.** **Mr. Vaibhav R.Venkatesh,Adv.** **Mr. Gopal Singh, AOR**

For Res.in
CA 504-507/2021 **Mr. Nithyaesh Natraj,Adv.**
Mr. Vaibhav R.Venkatesh,Adv.
Mr. Anirudh Sriram,Adv.
Mr. Gopal Singh, AOR

For Res.in **Mr. Ravindra Shrivastava,Sr.Adv.**
CA 498-501/2021 **Mr. Arjun Garg,Adv.**
Mr. Abhinav Shrivastava, AOR
Mr. Abhijeet Shrivastava,Adv.
Ms. Garima Tiwari,Adv.
Mr. Arpit Jain,Adv.
Mr. Nirmal Prasad,Adv.
Ms. Aditi Shrivastava,Adv.

For Res.in **Mr. Paritosh Gupta,Adv.**
CA 498-501/2021 **Ms. Supriya Juneja, AOR**
Mr. Aditya Singla,Adv.
Ms. Aishwarya Reddy,Adv.
Ms. Cheshta Jetly,Adv.

For Res.in **Mr. Puneet Jain,Adv.**
CA 498-501/2021 **Mr. Harshit Khanduja,Adv.**
Mr. Harsh Jain,Adv.
Mr. Akshat Maheshwari,Adv.
Mr. Harshvardhan Sharma,Adv.
Mr. Neeraj Sharma,Adv.
Ms. Christi Jain, AOR

For Intervenor(s)
Mr. Manish Kumar, AOR

For Applicant(s)
Mr. Dheeraj Nair, AOR
Mr. Kumar Kislay,Adv.
Mr. Angad Baxi,Adv.

For Applicant(s) **Ms. Madhumita Bhattacharjee, AOR**
Ms. Srija Choudhury,Adv.
Mr. Anant,Adv.

For Applicant(s) **Mr. Sanjay Kapur, AOR**
Mr. V.M.Kannan,Adv.
Ms. Megha Karnwal,Adv.
Mr. Sambit Panja,Adv.
Mr. Arjun Bhatia,Adv.

UPON hearing the counsel the Court made the following

O R D E R

IA No.39790/2021

This application is filed by the applicant-SBI Funds Management Pvt. Ltd. for placing on record the steps taken in compliance with the order passed on 2nd February, 2021. The facts as stated are taken on record and the application is disposed of, subject to all just exceptions.

IA No.35939/2021

This application is filed for placing on record Standard Operating Procedure (SOP) proposed to be followed by SBI Mutual Funds Management Pvt. Ltd. It is stated that SOP has been prepared in consultation with the appellant-Franklin Templeton Trustee Company Services Pvt. Ltd. and the Securities and Exchange Board of India (SEBI). Learned counsel do not have any objection to the SOP as proposed. Accordingly, SOP is taken on record and accepted, subject to all just exceptions.

However, we clarify that the expenses including reasonable fees relating to this process/activity shall be at this stage paid by Franklin Templeton Trustee Company Services Pvt. Ltd. The question whether the amount is to be adjusted/paid in terms of Regulation 41 would be examined and considered subsequently.

Further, SBI Mutual Fund Pvt. Ltd., Franklin Templeton Trustee Company Services Pvt. Ltd, SBI Mutual Fund Pvt. Ltd. and SEBI would coordinate with each other and resolve in case any issue arises.

Recording the above, the IA is disposed of.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER